

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3233

ANSWERED ON:11.02.2014

RESERVATION FOR JATS

Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Mandlik Shri Sadashivrao Dadoba

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Commission for Backward Classes has conducted public hearing in nine States regarding reservation for Jats in Central Government jobs under Other Backward Classes (OBCs);
- (b) if so, the outcome thereof along with the steps taken by the Government in this regard;
- (c) whether the Union Government is also considering to give Other Backward Classes status to some other castes; and
- (d) if so, the details in this regard and the time by which a decision in the matter is likely to be taken?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) National Commission for Backward Classes (NCBC) has scheduled Public Hearings in Delhi for considering the case for inclusion of Jats in the Central List of nine state from 10-13 of February, 2014.

(c) & (d) Inclusion of castes/communities in the Central List of OBCs is a continuous process. This Ministry notifies castes/communities in the Central List of OBCs for different State/Union Territories on the basis of advice tendered by the National Commission for Backward Classes under Section 9(1) of the NCBC Act, 1993.

The advice of the NCBC has been received for inclusion of castes/communities for different States/UTs, the details of which are given in the Statement at Annexure.